

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100027/2012	The State CBI Vs Raj Bahadur Singh and 3 others	SPP P.B. GAIKWAD 1) 1,2- Absconding, 3- Shingnapukar, 4-Adv.D.P. Rajan
<u>CHARGE</u>				
2	SPL CASE CBI	100061/2018	CBI ACB Vs Dayananad Mahendra Ray and others	SPP P.B. GAIKWAD Adv. Aradhana Singh
3	SPL CASE CBI	100092/2018	CBI ACB Vs Dayanand Mahendra Ray and others	
